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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/7/2017
NAME OF THE PETITIONER(S) : C.J GEORGE + 3
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES LTD & 13 others
UNDER SECTION : 241/242 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	T K BHASKAR PRINADARSHINI N KEERTHI SHWETHA	Counsel for Petitioners	
2	THRIYAMBAK KANNAN	Counsel for Respondent	

ORDER

Shri T K Bhaskar, counsel for petitioner present. Shri Thriyambak Kannan, counsel for respondents present and sought time for filing counter in the main CP. Time extended at request. Put up on 15.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)